GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2362 ANSWERED ON:03.12.2009 TEXTILE PARKS Dharmshi Shri Babar Gajanan;Saroj Smt. Sushila

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has prepared new schemes for developing textiles sector infrastructure by merging the old schemes;
- (b) if so, the details thereof;
- (c) the number of textile parks for infrastructure development being proposed to be opened under the current Five Year Plan, Statewise;
- (d) whether some State Governments have sought financial assistance for the development of textiles sector infrastructure; and
- (e) if so, the financial assistance provided by the Government to each State during the first two years of current Five Year Plan for opening textiles parks?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a) & (b): The Scheme for Integrated Textile Park (SITP) was approved in July 2005 by merging the then existing two schemes, namely, Apparel Park for Exports Scheme (APES) and Textiles Centre Infrastructure Development Scheme (TCIDS).
- (c): Number of projects, State-wise, sanctioned under the aforesaid three schemes are given in the following table:-

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State APES TCIDS SITP
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Andhra Pradesh 1 2 5
Gujarat 1 3 7
Haryana
        0 1 0
Jammu & Kashmir 0 1 0
Karnataka 1 0 1
Kerala 1 1 0
Madhya Pradesh 1 1 1
Maharashtra 1 3 9
Punjab 1 0 3
Rajasthan 1 2 6
Tamil Nadu 2 3 7
Uttar Pradesh 2 1 0
West Bengal 0 0 1
TOTAL
      12 18 40
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(d) & (e): The projects sanctioned and started under erstwhile APES and TCIDS prior to July 2005 have been implemented by Agencies of the State Government, such as, Municipal Corporation, State Industrial Development Corporation, Trust, project specific Special Purpose Vehicle (SPV), etc. and also private SPV. However, under the SITP, Industry Associations / Groups of Entrepreneurs are main promoters of the Textiles Parks by forming SPV. Financial assistance provided to the Implementing Agencies for execution of projects sanctioned under the aforesaid three schemes during the first two years of the 11th Five Year Plan, State-wise, are given in the following table:-

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(In Crore Rupees)
State APES TCIDS SITP
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Andhra Pradesh 1.68 0.00 01.73 0.00 49.92 13.58 Gujarat 0.00 0.00 19.86 4.95 60.00 60.00 Haryana 0.00 0.00 08.02 0.00 0.00 0.00 0.00 Jammu & Kashmir 0.00 0.00 01.35 0.65 0.00 0.00 Karnataka 4.15 0.00 00.00 0.00 10.62 17.82 Kerala 4.42 0.78 16.18 2.77 0.00 0.00 Madhya Pradesh 2.82 4.01 01.23 0.14 0.00 0.00 Maharashtra 5.74 0.00 17.61 0.84 45.39 59.47 Punjab 1.52 2.73 00.00 0.00 4.00 28.00 Rajasthan 0.00 0.00 04.52 2.76 15.75 21.43 Tamil Nadu 0.00 0.00 16.82 1.41 40.91 50.05 Uttar Pradesh 8.20 0.59 00.00 0.00 8.00 0.00 West Bengal 0.00 0.00 0.00 0.00 8.00 0.00 Total 28.53 8.11 87.32 13.52 234.59 250.35